

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 7

IB- 591/ND/2020 in IA No.- 4952/ND/2020

IN THE MATTER OF:

Redhex It Solutions Pvt. Ltd. ... Applicant/Petitioner

Vs

Greenline Builders Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 11.11.2020

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

IA No. 4952/ND/2020:

Application filed for urgent listing of IB-591/ND/2020. Application allowed.

List IB-591/ND/2020 22.12.2020 for hearing on 26.11.2020.

Sd/-

**SUMITA PURKAYASTHA
MEMBER (T)**

Mukesh- 11.11.2020

Sd/-

**DR. DEEPTI MUKESH
MEMBER (J)**